

(c) whether there is also a demand to undertake re-verification of membership of various Unions/Associations operating in the NACIL?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) and (b) There is a dispute between Aviation Industry Employees' Guild, Air India Service Engineers Association and Air India Employees' Union about the practice of deducting Labour Union Membership fees from their monthly salaries. Ministry of Labour and Employment, however, declined to refer the dispute for adjudication as demands of the Union do not constitute an Industrial Dispute.

(c) Yes, Sir. There is a demand from Air India Service Engineers Association and Air India Employees' Union of erstwhile Air India Limited for verification of membership for the purpose of deciding the majority.

Foreign equity in national carrier

2774. SHRI MOHD. ALI KHAN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) what are the details of the foreign equity in the national carrier; and
- (b) the guidelines prepared in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) There is no foreign equity in the national carrier.

(b) Does not arise.

Deterioration in the quality of service of Air India

2775. SHRI PRAVEEN RASHTRAPAL: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the reasons for deterioration in the quality of service of Air India in domestic flights;
- (b) whether new infrastructure is provided to private airlines and old ones kept for Air India; and
- (c) whether the staff and officers of Air India have lodged complaints against the management of Air India, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) The quality of Air India's services are at par with other well established full service carriers. These are continuously monitored and upgraded.

(b) No, Sir.

(c) The process of dialogue between employees/ unions and the management is an ongoing activity.

Private airlines dues to AAI

2776. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that private airlines have failed to pay dues to Airports Authority of India (AAI) for using airport facilities;

(b) if so, what is the amount due from these airlines as on 31st October, 2009, airline-wise;

(c) whether Government would take harsh steps including refusal to provide credit to these airlines; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) Most private domestic airlines pay their dues for services availed to Airports Authority of India (AAI) on time.

(b) The outstanding dues payable by major private domestic airlines as on 31st October, 2009 are as under:-

Go Air — 908.67 lakhs, Interglobe Aviation Ltd. (Indigo)- 872.78 lakhs, Jet Airways- 4986.62 lakhs, Jetlite (India) Ltd. - 1466.60 lakhs, Kingfisher Airlines - 16792.19 lakhs, Paramount Airways - 853.96 lakhs and Spicejet Ltd. - 1542.42 lakhs.

(c) and (d) In the case of defaulting airlines, AAI takes action to realize their dues by charging interest on defaults, by encashing bank guarantees, reducing credit facilities etc.

Proposal for infusion of equity in NACIL

2777. SHRI NAND KUMAR SAI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has received any proposal for infusion of additional equity in the National Aviation Company of India Limited (NACIL);

(b) if so, the details thereof;

(c) whether Government has examined the said proposal and finalized its views thereon;

(d) if so, the details thereof; and

(e) if not, the reasons for delay in finalization of said proposal by Government?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) to (e) The proposals for additional equity induction into Air India are under examination of the Government.

Flights from Rajkot Airport

2778. SHRI VIJAYKUMAR RUPANI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) how many scheduled flights are operated from Rajkot airport at present;

(b) what is the future planning to increase number of flights and air connectivity from Rajkot Airport; and